

the Uttar Pradesh Pollution Control Board as the first instalment for projects entitled 'Recycle of resource and waste minimisation in small and medium scale agro and semi-agro based pulp and paper mills' and 'Municipal sewage treatment with particular reference to Class II and III cities'.

(iv) An amount of Rs. 40 lakhs has been released to the Uttar Pradesh Government for the purchase of 10 battery powered buses to be operated in areas near the Taj Mahal.

Consumer Organisations

941. SHRIMATI SUMITRA MAHAJAN: Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) the number of consumer organisations functioning at present, State-wise;

(b) whether these organisations are being aided by the Government; and

(c) if so, the details of the funds given to these organisations during the last three years, year-wise and State-wise?

THE MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI A.K. ANTONY): (a) More than 500 consumer organisations are functioning in the country. The Directory containing State-wise details is available in the Parliament Library.

(b) and (c) Yes, Sir. The statement indicating the details of the assistance given to the organisations during the last two years 1992-93 and 1993-94 is annexed. During the year 1990-91 and 1991-92, total assistance of Rs. 1,80,000/- were given to 23 consumer organisations. The relevant record have been destroyed in fire which took place in Krishi Bhawan in October 1992. Recently, Consumer Welfare Fund has also been made operational w.e.f. 27.1.1994 where from the voluntary consumer organisations can avail financial assistance for undertaking consumer protection activities.

Statement

Year—1992-93

State	Name of Organisations	Amount of Grant-in-aid
(1)	(2)	(3)
Bihar	Upphokta Seva Sangh, Muzaffarpur, Bihar	Rs. 12,000/-
Gujarat	Consumer Education and Research Centre, Ahmedabad	Rs. 15,000/-
Haryana	1. Consumers Association, Yamunanagar. 2. Shri Bhagevat Bhakti Aaram, Rampura, Rewari.	Rs. 10,000/- Rs. 6,375/-
Karnataka	Consumer Protection and Research Foundation, Hubli, Karnataka.	Rs. 13,500/-
Madhya Pradesh	M.P. Rajya Upphokta Sanrakshan Samiti, Bhopal.	Rs. 16,500/-
Maharashtra	1. Sangli Zilla Grahak Panchayat, Sangli 2. Akhil Bharatiya Grahak Panchayat, Hinganghat.	Rs. 15,000/- Rs. 7,500/-
Orissa	1. Orissa Consumers' association, Cuttack	Rs. 9,000/-

(1)	(2)	(3)
	2. Consumer Protection Council, Rourkela	Rs. 7,500/-
West Bengal	Consumers' Action Forum, Calcutta	Rs. 25,000/-
Delhi	1. Mahila Dakshata Samiti, New Delhi 2. Pragatisheel Mahila Samiti, New Delhi	Rs. 7,500/- Rs. 15,000/-
		Rs. 1,59,875/-
1993-94		

State	Name of Organisations	Amount of Grant-in-aid
1	2	3
Assam	Dibrugarh Grahak Manch, Dibrugarh, Assam.	Rs. 25,000/-
Kerala	Consumer Protection Council of Kerala, Trivandrum.	Rs. 25,000/-
Maharashtra	1. Women Graduates Union Bombay. 2. Mumbai Grahak Panchayat, Bombay	Rs. 24,000/- Rs. 9,000/-
Orissa	1. Utkal Mahila Samiti, Cuttack. 2. Surakhya Consumer Protection Cell, Nayagarh. 3. Sarvodaya Samiti, Koraput. 4. National Youth Service Action and Social Development Research Institute, Dhenkanal. 5. Orissa Consumers' Association, Cuttack.	Rs. 24,000/- Rs. 25,000/- Rs. 22,125/- Rs. 9,000/- Rs. 6,750/-
Rajasthan	Maruti Seva Samiti, Udaipur.	Rs. 15,000/-
Tamil Nadu	Consumer Protection Council, Tiruchirappalli.	Rs. 24,000/-
West Bengal	Consumers' Action Forum, Calcutta.	Rs. 26,250/-
Delhi	1. Consumers' Forum (Regd), New Delhi. 2. Sai Development Consultancy Services, Manglauri, New Delhi.	Rs. 15,000/- 11,000/-
		Rs. 2,61,125/-

Subsidy on Fertilizers

942. SHRI SOMJIBHAI DAMOR:
SHRI GUMAN MAL LODHA:
SHRI NITISH KUMAR:

Will the Minister of AGRICULTURE be pleased to state:

(a) the amount of subsidy on fertilizers provided so far to each State during the current financial year;

(b) whether there is considerable increase in the subsidy as compared to previous two years;

(c) if so, the details thereof; and

(d) the measure taken by the Government to ensure the utilisation of subsidy for the benefit of farmers only?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) to (d): Presumably, the question relates to the scheme of concession on decontrolled fertilisers being implemented by the Department of Agriculture and Cooperation for 1994-95. No allocations have been made to the States but the concession is being released to Fertiliser Manufacturer/Importers (MOP) on basis of reports of sales submitted by the States/UTs.

Funds amounting to Rs. 339.73 crores during 1992-93 and Rs. 517.34 crores during 1993-94 were released to